

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 348 of 2020

IN THE MATTER OF:

Jayanta Banerjee

....Appellant

Vs.

Shashi Agarwal, the Liquidator of INCAB Industries Ltd. & Anr.Respondents

Present:

For Appellant: Mr. Rishav Banerjee, Mr. Avishek Das, Mr. Ritoban Sarkar and Ms. Madhuja Barman, Advocates.

For Respondents: Mr. Sanjib Kumar Mohanty, Mr. Akhilesh Shrivastava, Ms. P.S. Chandralekha, for Intervener and Mr. Akash Sharma.

Mr. Krishnendu Datta, Sr. Advocate with Mr. Kumar Anurag Singh, Mr. Anando Mukherjee, Mr. Zain A. Khan for Liquidator.

Mr. Rudreshwar Singh, Mr. Gautam Singh and Mr. Saurabh Jain, for CoC.

Mr. Kamendra Singh (Intervention for Tropical Ventures Company Ltd).

With

Company Appeal (AT) (Ins.) No. 720 of 2020

IN THE MATTER OF:

Bhagwati Singh

....Appellant

Vs.

INCAB Industries Ltd.

....Respondent

Present:

For Appellant: Mr. Sanjib Kumar Mohanty, Mr. Akhilesh Shrivastava, Ms. P.S. Chandralekha & Mr. Akash Sharma, Advocates.

**For Respondent: Mr. Krishnendu Datta, Sr. Advocate with Mr. Kumar Anurag Singh, Mr. Anando Mukherjee & Mr. Zain A. Khan for Liquidator, R-1.
Mr. Rudreshwar Singh, Mr. Gautam Singh & Mr. Saurabh Jain for CoC, R-2.**

O R D E R
(Virtual Mode)

08.04.2021: Senior Learned Counsel for Respondent No. 1/Liquidator submits that in view of the earlier directions, some documents have been filed vide Diary No. 25499. It is stated that the Liquidator has filed Reply vide Diary No. 26609 to the Affidavit filed by the Appellant.

The Senior Counsel submits that these documents and Replies filed vide Diary No. 25499 and 26609 are in view of the observations dated 27.01.2021. Learned Counsel argues with regard to the contents of the documents and Affidavit filed.

Arguments of Learned Counsel for both sides in these two Appeals are completed.

Parties may file brief 'Written Submissions' not more than five pages referring to the submissions they have already made, within a week.

Reserved for Judgment.

Interim Orders to continue till passing of Judgment/s.

[Justice A.I.S. Cheema]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/md